NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.07/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.07.2017

NAME OF THE PARTIES:

Shri. Rakesh Gandhi

V/s.

M/s. Brand Connect Communications (India) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE CONSTITUTE CONSTITUTE

ORDER

C.P. No. 07/34-34 CLT/MB/MAH/2017 C.P. No. 01/397-398/CLB/MB/MAH/2015 C.P. No. 117/397-398/CLB/MB/MAH/2014

- The Learned Representatives of both the sides are present.
- By consent adjourned to 24th August, 2017 at 2.30 PM.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 18.07.2017